PUBLIC ANNOUNCEMENT

This Public Announcement is for the attention of the Equity Shareholders of The Tinplate Company of India Limited, a company incorporated under the Indian Companies Act, 1913 and having its registered office at 4, Bankshall Street, Kolkata 700 001, West Bengal
Tel No: (91 33) 2243 5401 Fax No: (91 33) 2230 4170

OPEN OFFER **("OFFER")** FOR ACQUISITION OF UPTO 14,653,470 EQUITY SHARES (AS DEFINED IN SECTION I) FROM THE SHAREHOLDERS OF THE TINPLATE COMPANY OF INDIA LIMITED ("**TARGET**") BY TATA STEEL LIMITED **("ACQUIRER")** PURSUANT TO AND IN COMPLIANCE WITH REGULATION 6(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED **("REGULATIONS")**

I. Offer Details:

- **Size:** The Acquirer is making a voluntary Offer to the shareholders of the Target for acquiring up to 14,653,470 equity shares of face value of Rs. 10 each of the Target ("**Equity Shares**") constituting 14% of the equity share capital of the Target ("**Offer Size**"). This Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the Regulations and is not a competitive bid in terms of Regulation 20 of the Regulations.

- **Price / Consideration:** The Equity Shares of the Target are listed on the BSE Limited ("**BSE**") and National Stock Exchange of India Limited ("**NSE**") and are frequently traded on both BSE and NSE within the meaning of Regulation 2(1)(j) of the Regulations.

  The offer price is Rs. 60 per Equity Share ("**Offer Price**"). The total funds required for implementation of the Offer (assuming full acceptance), i.e., for acquisition of 14,653,470 Equity Shares at Rs. 60 (Rupees Sixty only) per Equity Share is Rs. 87,92,08,200 (Rupees Eighty Seven Crore Ninety Two Lakh Eight Thousand and Two Hundred only) ("**Offer Consideration**")

- **Mode of Payment:** The Offer Price is payable in cash, in accordance with the provisions of Regulation 9(1)(a) of the Regulations.

- **Type of Offer**: This is a voluntary offer, being made by the Acquirer in accordance with Regulations 6(1) of the Regulations.

II. Transaction which has triggered the open offer obligations: Not Applicable

III. Acquirer:

Details	Acquirer	Total
Name of Acquirer(s) / PAC(s)	Tata Steel Limited There are no persons acting in concert in relation to the present Offer within the meaning of Regulation 2(1)(q) of the Regulations.	

Details	Acquirer	Total
Address	Bombay House, 24 Homi Mody Street, Fort, Mumbai 400001	
Name(s) of persons in control / promoters of acquirers / PACs where Acquirers / PAC are companies	Tata Sons Limited	
Name of the Group, if any, to which the Acquirer / PAC belongs to	The Acquirer belongs to the Tata Group of companies.	
Pre Transaction shareholding: • Number • % of total share capital	 62,219,222 59.44%	 62,219,222 59.44%
Proposed shareholding after the acquisition of shares which triggered the Open Offer	Not Applicable	
Proposed shareholding after the Offer • Number • % of total share capital	 76,872,692 73.44%	 76,872,692 73.44%
Any other interest in the Target Company	As the Promoter, the Acquirer has business interests in the Target, which may involve evaluating business decisions relating to and participating in the Target's growth opportunities, purchase and supply contracts, and other arrangements of commercial nature in the ordinary course of business, subject to receipt of applicable approvals.	

IV. Details of selling shareholders, if applicable: Not Applicable

V. Target Company:

- **Name:** The Tinplate Company of India Limited
- **Exchange(s) Listed on:** The Equity Shares of the Target are presently listed on BSE and NSE.

VI. Other details:

- Details of the Offer would be published in newspapers *vide* a Detailed Public Statement on or before June 22, 2012.
- The Acquirer is aware of and will comply with its obligations under the Regulations.

- The Acquirer has adequate financial resources to meet the Offer obligations.

Issued by
Manager to the Offer

ICICI Securities Limited
ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai 400 020, India
Tel: +91 22 2288 2460, Fax: +91 22 2282 6580
Contact Person: Mr. Manvendra Tiwari/ Mr. Sumit Agarwal
E-mail: tcil.openoffer@icicisecurities.com, Website: www.icicisecurities.com
SEBI Registration Number: INM000011179

On behalf of
Tata Steel Limited

Sd/-

A Anjeneyan
Company Secretary and Chief of Compliance

Place: Mumbai
Date: June 15, 2012